

SPECIAL BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1393(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

IN THE MATTER OF	KOTAK MAHINDRA BANK LIMITED VS TAPASI DATTA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Sarathi Dasgupta, Adv.] For the Financial Creditor
Mr. Pratik Ghose, Adv.]
Mr. Avishek Roy Chowdhury, Adv.]

Mr. Niladri Bhattacharyay, Adv.] For the Personal Guarantor
Ms. Priyanka Kundu, Adv.]
Mr. Amandeep Singh, Adv.]

ORDER

1. Ld. Counsel for the Financial Creditor present. Ld. Counsel for the Personal Guarantor Present.
2. Pleadings are complete.
3. Post the matter for hearing on **11/06/2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**